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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ANIL D. NAIR	Counsel for Respondent.	
2.	Sharath Chandran	Counsel for petitioner	

ORDER

Shri Sharath Chandran, Counsel representing the Petitioner present. Shri Anil D.Nair, Counsel for Respondent present. Counsel for Petitioner sought time for submitting arguments stating that the Senior Counsel is held up at the High Court in another matter. At request, time extended. Put up on 16/2/2017 at 10.30. A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)